

श्री गुलाम रसूल बलियावी (बिहार): सर, मैं भी इसके साथ अपने को सम्बद्ध करता हूँ।

†جناب غلام رسول بلیاوی (بہار) : سر، میں بھی اس کے ساتھ اپنے کو سمبڈ کرتا ہوں۔

श्री आलोक तिवारी (उत्तर प्रदेश): मैं इनके साथ एसोसिएट करता हूँ।

श्री विशम्भर प्रसाद निषाद (उत्तर प्रदेश): महोदय, मैं भी इसके साथ सम्बद्ध करता हूँ।

चौधरी मुनव्वर सलीम (उत्तर प्रदेश): महोदय, मैं भी इसके साथ अपने को सम्बद्ध करता हूँ।

†چودھری منور سلیم (اترپردیش) : مہودے، میں بھی اس کے ساتھ اپنے کو سمبڈ کرتا ہوں۔

श्री प्रेम चन्द गुप्ता (झारखंड): सर, मैं भी इसके साथ अपने को सम्बद्ध करता हूँ।

MR. DEPUTY CHAIRMAN : Yes, Shri K.K. Ragesh. ...*(Interruptions)*... Yes, all names should be added. ...*(Interruptions)*... Shri K.K. Ragesh. ...*(Interruptions)*...

Need to ensure admissions to socially/economically backward students in professional colleges

SHRI K.K. RAGESH (Kerala): Thank you hon. Deputy Chairman, Sir. At the very outset, through you, Sir, I am demanding the Central Government to enact a Central legislation to regulate fees and admissions in private self-financing institutions. In these private professional colleges, poor and needy students, especially, socially and backward sections among the students, are denied admissions due to the exorbitant fee being charged in those institutions and, that is why, I am demanding the Central Government to regulate fees and admissions in these institutions. Sir, it is an alarming situation existing in these institutions. During the last few years, in those private institutions, 45% to 50% of the total seats are lying vacant. Students are there and they are seeking admissions in those institutions. But they are not getting admitted because of the high fee, because of the exorbitant fee being charged in those institutions and that is why, the Government should intervene and ensure admission for those poor students in those professional institutions. Sir, it is an alarming situation that is existing. After the T.M.A. Pai Foundation case Judgement of the Supreme Court, these private institutions were given unfettered freedom for collecting fee and also these private institutions are admitting students according to their own definition of its spirit, according to their own whims and fancies, merit is being sabotaged and a rampant corruption is going on in these private professional institutions. Even though the Supreme Court itself had done away with capitation fee, still the capitation fee is being charged by these private institutions

†Transliteration in Urdu script.

[Shri K.K. Ragesh]

in a big way and the Government is not intervening unfortunately. I am demanding the Central Government to immediately intervene in this important issue and also enact a Central legislation for ensuring admission of the socially and educationally backward sections in these institutions and the Government must come up with a Central legislation that empower the State Governments to regulate fees and admissions in these institutions. Thank you, Sir.

SHRI ANUBHAV MOHANTY (Odisha): Sir, I associate myself with the issue raised by of the hon. Member.

SHRI K.N. BALAGOPAL (Kerala): Sir, I too associate myself with the issue raised by of the hon. Member.

SHRI C.P. NARAYANAN (Kerala): Sir, I too associate myself with the issue raised by of the hon. Member.

DR. T.N. SEEMA (Kerala): Sir, I too associate myself with the issue raised by of the hon. Member.

श्रीमती कहकशां परवीन (बिहार): महोदय, मैं इसके साथ सम्बद्ध करती हूँ।

**Need to take special measures in sports for effective representation
of India in Olympics 2016**

डा. सत्यनारायण जटिया (मध्य प्रदेश): माननीय उपसभापति महोदय, ओलम्पिक खेल 2016 में हो रहे हैं। ...**(व्यवधान)**...

MR. DEPUTY CHAIRMAN: Please do not howl like this. ...**(Interruptions)**... Please do not do this. ...**(Interruptions)**... Do not do this. ...**(Interruptions)**...

डा. सत्यनारायण जटिया: हमें अपने खिलाड़ियों के लिए विश्व स्तर की सुविधाएं जुटाने की जरूरत है, जिससे कि ओलम्पिक खेलों में हम भारत का प्रतिनिधित्व अच्छा बनाने के लिए उपाय कर सकें।

MR. DEPUTY CHAIRMAN: Please do not do this. ...**(Interruptions)**... Howling is the nature of ...**(Interruptions)**... Do not do that. ...**(Interruptions)**...

डा. सत्यनारायण जटिया: निश्चित रूप से इसके लिए देश में विश्व स्तर की ट्रेनिंग होनी चाहिए और मैं उम्मीद करता हूँ कि सरकार आने वाले समय में देश के अंदर खेलों को प्रोत्साहन के लिए, खेलों में प्रतिस्पर्धा और अच्छा बनाने के लिए विश्व स्तर के प्रशिक्षण केन्द्र खोलने का काम करेगी। उसमें और अधिक काम करने की आवश्यकता है। इन सारे कामों को करने के लिए 'नेशनल स्पोर्ट्स डेवलपमेंट फंड' बनाया गया है। मैं चाहूंगा कि एनएसडीएफ को रेग्युलेट करने के लिए वित्त मंत्रालय और खेल मंत्रालय साथ मिलकर कोई नीति बनाए, जिससे उनके पास पर्याप्त धनराशि हो और